

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2984
ANSWERED ON:10.08.2000
DISTRIBUTION OF LPG
MADHAVRAO SCINDIA

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the progress made in privatisation of production, import, bottling and distribution of LPG (domestic and commercial) ; and
- (b) the cost and pricing structure of the private sector in comparison to that of the public sector oil companies from production / import to the consumer stage ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR)

- (a): Government have allowed private parties to import and market LPG in the country at market determined prices under Parallel Marketing Scheme (PMS) since 1993. Up to 30th June, 2000, 23 parties have imported about 787.7 TMT of LPG (Bulk) under PMS.
- (b): The LPG (domestic) marketed by Public Sector Oil Companies is under Administered Pricing Mechanism (APM), whereas parallel marketeers are free to fix the price of LPG marketed by them.